

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP No.286/241/HDB/2020
<b>NAME OF THE COMPANY</b>	Anu Pharma Pvt & 11 Others
<b>NAME OF THE PETITIONER(S)</b>	Prathivada Sriramakrishna Durga Prasad
<b>NAME OF THE RESPONDENT(S)</b>	Anu Pharma Pvt & 11 Others
<b>UNDER SECTION</b>	241

**ORDER**

**Present:** Ld. PCS Ch. Veeranjanyulu for the Petitioner.

Ld. Counsel Mr. V. Venkata Rami Reddy and Mr. M. Parameswara  
Reddy for the Respondent No. 6.

Let the matter be posted before the regular bench. **Matter is adjourned to  
05.01.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**